(c) and (d) On the request of the Government of India, the World Bank has extended the credit closing date of the Sardar Sarover Water Delivery and Drainage Project by one year i.e. upto July 1, 1992.

Closure of News-Papers

*109. SHRIMATI VEENA VERMA:
SHRI KAPIL VERMA:

Will the Minister of LABOUR be pleased to state:

(a) whether Government are aware that a number of newspapers, including the Amrita Bazar Patrika group (Calcutta), the Indian Express (Hyderabad) and the Times of India (Lucknow) are lying closed; and

(b) if so, what steps are being taken to reopen them?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (INDEPENDENT CHARGE) (SHRI K. RAMAMURTHY) (a) and (b) A Statement is laid on the Table of the House. Statement

Closure of several newspapers and steps taken *to* reopen them

The appropriate Government under the Industrial Disputes Act, 1947 for newspaper establishments is the State Government.

2. According to the information received from the Government of West Bengal, the Amrita Bazar Patrika Group stopped publication with effect from February 6, 1991 owing to acute financial stringency, and not on account of any industrial relations problem.

3. The Government of Andhra Pradesh have informed that the workers of the Indian Express in Andhra Pradesh struck work with effect from 25.4.1991 on the question of implementation of the Bachawat Award. The management resorted to lock out of their units at Hyderabad and Vizianagaram from 18.5.1991. Efforts at conciliation having failed, the State Government on 4.7.1991 referred to dispute for adjudication and prohibited continuance of the strike and lock out. The newspaper has since resumed publication.

4. The Government of Uttar Pradesh have informed that following a strike by the workmen of the Times of India, Lucknow, with effect from March 20, 1991 on a demand for 20 per cent bonus, the management declared lock out of the establishment on May 7, 1991. The State Government have referred the dispute relating to the question of bonus for adjudication and are continuing their efforts at conciliation of an industrial dispute arising out of disciplinary action taken against some workers by the management.

श्री राजीव गांधी के लिये स्मारक

*110. श्री शंकर दयाल सिंह : क्या शहरी विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार श्री पेरुम्बुदूर में, जहां भारत के भूतपूर्व प्रधान मंत्री, श्री राजीव गांधी की हत्या की गई थी, एक स्मारक बनाने पर विचार कर रही है; और

(ख) यदि हां, तो उसका ब्यौरा क्या है ?

शहरी विकास मंत्री (श्रीमती शीला कौल): (क) और (ख) श्री पेरुम्बुदर में, जहां भूतपूर्व प्रधान मंत्री, श्री राजीव गांधी की हत्या की गई थी, एक स्मारक बनाने का भारत सरकार का कोई प्रस्ताव नहीं है । तथापि, तमिलनाडु सरकार ने उक्त स्थल पर एक स्मारक बनाने का निर्णय लिया है जिसके लिए उन्होंने पहले ही से भूमि अधिग्रहीत कर ली है।

चीनी मिलों की ओर किसानों की बकाया राशि

*111. डा० जिनेन्द्र कुमार जैन :
सरदार जगजीत सिंह अरोड़ा :

क्या खाद्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 18 मार्च, 1991 के "फाइनेंशियल एक्सप्रेस"

में "केन एरियर्स में डबल बाई में" शीर्षक से प्रकाशित समाचार की ओर दिलाया गया है ;

(ख) यदि हां, तो क्या यह सच है कि वर्ष 1990–91 के अंत में किसानों की बहुत बड़ी राशि चीनी मिलों की तरफ बकाया हो गई थी ;

(ग) यदि हां, तो उपरोक्त अवधि के दौरान किसानों को कितनी राशि का भुगतान किया गया ;

(घ) किसानों को समय पर भुगतान न करने के क्या कारण थे ; और

(ङ) किसानों को शीघ्र भुगतान करने के लिये सरकार अब क्या कदम उठा रही है ?

खाद्य मंत्रालय के राज्य मंत्री (स्वतंत्र प्रभार) (श्री तरुण गोगोई) : (क) जी, हां ।

(ख) वर्ष 1990–91 के अंत तक अर्थात् 31 मार्च, 1991 तक 1 अक्तूबर, 1990 से प्रारंभ होने वाले चालू चीनी मौसम के लिए बकाया गन्ना कीमत 408.20 करोड़ रुपये थी, जो बाद में घटकर 358.65 करोड़ रुपये रह गई ।

(ग) फैक्ट्रियों से प्राप्त नवीनतम उपलब्ध रिपोर्टों के अनुसार देय गन्ना कीमत 3716.56 करोड़ रुपये थी जिसमें से चालू चीनी मौसम के दौरान फैक्ट्रियों द्वारा 3357.91 करोड़ रुपये का भुगतान किया गया ।

(घ) और (ङ) गन्ना कीमत का समय पर भुगतान सुनिश्चित करने की जिम्मेदारी मुख्यतः राज्य सरकारों की है, जिनके पास ऐसे भुगतान के लिए बाध्य करने के लिए आवश्यक अधिकार एवं क्षेत्रीय संगठन हैं । तथापि, केन्द्र सरकार स्थिति की मोनिटरिंग कर रही है तथा राज्य सरकारों से बकाया गन्ना कीमत के भुगतान के लिए आवश्यक कदम उठाने का अनुरोध किया गया है ।

Scarcity of Dhara groundnut oil

*112. SHRI SHIV PRATAP MISHRA: Will the Minister of AGRICULTURE be pleased to state;

(a) whether Government are aware of the actue shortage of Dhara groundnut refined oil in Delhi and also in different parts of the country;

(b) if so, the reasons therefor; and

(c) the steps being taken to remove the scarcity?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR): (a) There is no acute shortage of Dhara groundnut refined oil in the market.

(b) Does not arise.

(c) However production enhancement programmes are being implemented in groundnut. NDDB has also planned to enhance its edible oil processing and packaging capacity.

Completion of Sutlez Yamuna Link

*113. SHRI SURESH PACHOURI;

SHRI MURLIDHAR CHANDRAKANT BHANDARE:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government of Haryana have recently taken up the issue of expeditious completion of Sutlej-Yamuna Link (S.Y.L.) so as to ensure a balanced development of the region; and

(b) if so, at what stage the SYL construction work stands at present indicating the progress so far made, the expenditure so far incurred thereon, the steps proposed to he taken for expendious completion thereof, the central assistance sought for the purposes and the time schedule contemplated therefor?

THE MINISTER OF WATER RESOURCES (SHRI VIDYA CHARAN SHUKLA); (a) Yes, Sir.

(b) About 97 per cent of the earthwork, 95 per cent of the lining work